

nt>

Title: Problems being faced by farmers undertaking cultivation in forestland.

SHRI MADHUSUDAN MISTRY (SABARKANTHA): Sir, this is to draw the attention of the Ministry of Environment & Forests, through you, that their guidelines which have been issued to regularise forestland for cultivation to those who are cultivating this land prior to October, 1980 have not been adhered to and implemented by a number of State Governments. ...(*Interruptions*)

MR. SPEAKER: No cross-talk please.

SHRI MADHUSUDAN MISTRY : As a result of this, new forest boundaries are drawn within a number of States. Farmers have been evicted and they are being harassed. Land disputes are not being settled. It has created a situation of resentment in the entire tribal belt. Hence, I request the Ministry of Environment & Forests, through you, to take stock of those erring States which are not implementing the guideline of the Ministry. The Ministry should settle all those who are evicted in spite of having valid Government proof on their forestland and the same should be regularised in favour of them. Thank you very much, Sir. ...(*Interruptions*)

MR. SPEAKER: I will come to Yamuna issue.

...(*Interruptions*)

MR. SPEAKER: I have said that I will come to that issue.

...(*Interruptions*)

MR. SPEAKER: There is some order of priority as we receive the notices. You know that. You have been teaching us as Minister also.

...(*Interruptions*)